

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:6129  
ANSWERED ON:05.05.2005  
FILLING UP OF VACANCIES ON COMPASSIONATE GROUNDS  
Singh Shri Rakesh

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether there is a provision to fill only 5 per cent of the vacancies on compassionate grounds in the ordnance factories as per the existing policy;
- (b) if so, whether the Government proposes to increase this percentage keeping in view of the increasing number of people deprived of appointment on compassionate grounds;
- (c) if not, whether any scheme is under consideration of the Government to enable the dependents of the deceased to earn their livelihood; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI BIJOY KRISHNA HANDIQUE)

- (a) The Scheme to grant appointment on compassionate grounds to a dependent family member of a Government servant dying in harness etc. was notified by Ministry of Personnel, Public Grievances and Pensions, Department of Personnel and Training vide their OM No. 14014/6/94-Estt.(D), dated 9.10.1998. These instructions are also applicable in the ordnance factories. In terms of the said Scheme, compassionate appointments can be made up to a maximum of 5 percent of vacancies falling under direct recruitment quota in any Groups `C` & `D` post.
- (b) In so far as the ordnance factories are concerned, there is no proposal to increase the percentage to grant compassionate appointments.
- (c) No such scheme is under consideration of the Ministry of Defence.
- (d) Does not arise.